

ITEM NO.5

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 2384/2025

DINESH KUMAR YADAV

Appellant(s)

VERSUS

KRISHNA KUMAR & ORS.

Respondent(s)

IA No. 160389/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

IA No. 4701/2024 - EXEMPTION FROM FILING O.T.

IA No. 160387/2023 - EXEMPTION FROM FILING O.T.

WITH

Crl.A. No. 2385/2025 (II)

IA No. 109992/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

IA No. 109995/2024 - EXEMPTION FROM FILING O.T.

Date : 22-07-2025 These matters were called on for hearing today.

For Appellant(s) :

Mr. Aviral Kashyap, AOR
 Mr. Prabhsharan Singh Mohi, Adv.
 Mr. Mithilesh Kr. Pandey, Adv.
 Ms. Smriti Parija, Adv.

Mr. Santosh Kumar, Adv.
 Mr. Ayush Anand, AOR
 Ms. Bhavya Tyagi, Adv.
 Mr. Piyush Dwivedi, Adv.
 Mr. Vishal Kumar, Adv.
 Mr. Monu Kumar, Adv.
 Mr. Krishan Kant Kumar, Adv.

For Respondent(s) :

Mr. Santosh Kumar, Adv.
 Ms. Bhavya Tyagi, Adv.
 Mr. Krishan Kant Kumar, Adv.

Ms. Astha Arya, Adv.
Ms. Priyanka Tyagi, Adv.
Ms. Neelam Singh, AOR
Ms. Bhavya Tyagi, Adv.
Ms. Divya Mishra, Adv.

Mr. Garvesh Kabra, AOR
Mr. Antariksh Singh, Adv.
Mrs. Nikita Jaju, Adv.
Ms. Pallavi Kumari, Adv.

Mr. Aviral Kashyap, AOR
Mr. Prabhsharan Singh Mohi, Adv.
Mr. Mithilesh Kr. Pandey, Adv.
Ms. Smriti Parija, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In both the matters numbered above, all the respondents are duly represented.

Digitized copy of original records of High Court and Trial Court records have been received and copy of the same has already been provided to the Ld. Counsels.

The matter be processed for listing before the Hon'ble Court, under the rules.

Additional documents, if any be filed in the meantime.

MASHROOR ALAM KHAN
Registrar

MG